

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3626
ANSWERED ON:19.08.2003
NATIONAL WASTELAND DEVELOPMENT BOARD
JAYASHREE BANERJEE

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the activities of the National Wasteland Development Board in the country;
- (b) the achievements made by the said Board during each of the last three years and as on date; and
- (c) the details of the projects sponsored and sanctioned by the Madhya Pradesh Board during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) The National Wastelands Development Board (NWDB) was set up in the Ministry of Environment & Forests in May 1985 with the mandate of tackling problems of land degradation, restoration of the ecological balance and meeting the growing demand for fuelwood and fodder. With a view to promoting development of non-forest wastelands, Department of Wastelands Development (DoWD) was created in the Ministry of Rural Development in July 1992 and NWDB was transferred to DoWD. In April 1999, DoWD was renamed as the Department of Land Resources (DoLR). The DoLR is administering three main programmes namely Integrated Wastelands Development Programme (IWDP), Drought Prone Areas Programmes (DPAP) and Desert Development Programme (DDP) for development of wastelands/degraded lands on watershed basis. While DPAP and DDP are being implemented in identified Blocks, IWDP is generally implemented in the remaining Blocks. The watershed development projects under these programmes are implemented over a period of five years and funds are released in instalments.

(b) The details of new projects sanctioned under the three Programmes mentioned above during the last three years and upto July, 2003 during the current financial year and the details of funds released during the corresponding period for the ongoing and new projects are given in the Annexure.

(c) 105 Blocks of Madhya Pradesh have been identified for coverage under DPAP. However, no block has been identified for coverage under DDP. The details of projects sanctioned under DPAP and IWDP in various Districts of the State during the last three years and upto July, 2003 during the current financial year and funds released for these projects as well as other ongoing projects are as under

Sl. No.	Name of the Scheme	Funds released (Rs. in crores)	New projects sanctioned for (Area in lakh ha)					
		2000-2001	2002-2003	2003-04	2000-2001	2002-2003	2003-04	
		2001	2002	2003	(Upto 31.7.03)			

1. DPAP 24.96 43.61 47.21 20.08 3.28 1.19 1.33 1.35

2. IWDP 7.63 22.06 30.89 12.35 1.00 0.61 0.08 0.72

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION No.3626 TO BE ANSWERED ON 19.8.2003

Year-Wise Financial Releases made and the new projects sanctioned under DPAP, DDP and IWDP

Sl. No. Name of the Scheme Funds Released (for on-going and new projects) New Projects sanctioned (Area in lac hectares)

(Rs.in Crore)

	2000-01 (upto 31.7.2003)	2001-02 (upto 31.7.2003)	2002-03	2003-04	2000-01	2001-02	2002-03	2003-04
1. DPAP	190.001	209.52	250.00	148.09	16.86	10.26	12.39	12.68
2. DDP	134.99	150.03	185.00	88.03	4.89	4.25	8.01	7.76
3. IWDP	127.78	169.61	208.93	98.06	11.04	7.98	3.36	5.59
TOTAL	452.77	529.16	643.93	334.18	32.79	22.49	23.76	26.03